

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:482
ANSWERED ON:23.11.2009
ACCIDENT IN POWER PLANT OF BALCO
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of labourers killed and injured in the incident of falling of chimney which was under construction in the power plant of Aluminium Company, BALCO;
- (b) the action taken by the Government against the company engaged for the construction of this chimney;
- (c) whether any amount of compensation has been given to the families of deceased labourers; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): As per the report received from the State Government of Chhattisgarh 40 labourers were killed and 7 were injured in the incident of falling of chimney under construction in the power plant of BALCO.
- (b): The State Government is the appropriate authority on this issue as per the relevant Labour Laws. The State Government of Chhattisgarh has constituted one-member judicial Commission to ascertain the causes of the accident and identify the accused persons. The Ministry of Labour and Employment has also taken up with the State Government for taking urgent necessary action.
- (c) & (d): As per the report received from the State Government of Chhattisgarh, the Management of the company has announced payment of compensation of Rs. 5 lakhs per labourer to the families of each deceased.